

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	ABA	100654/2020	Shri Rana Kapoor Vs State Central Bureau of Investigation	Subhash Jadhav
<u>REPLY/SAY</u>				
2	ABA	100656/2020	Shri Rana Kapoor Vs State CBI	Subhash Jadhav
